

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

Free copies of
Order dt. 27.2.2001
given to both
sides.

28/2/01 S. 000

OS 09.07.2001

At request two weeks time
is allowed to file rejoinder. fixed to 26/7/01.

Counter not filed.

B 12/4/01 Bench

Member (J)

6. ORDER DT. 26.7.2001.

It is submitted by learned counsel
for the applicant that he does not want to file
rejoinder. He also submits that the matter may be
listed in its turn. In view of this the matter is
formally admitted. This may be listed IN ITS TURN.

S. J. S. J. S.
vice-Chairman
26/7.

Member (Judicial)

Order dated 4.2.04

Shri P.K. Pathi, Advocate for the
applicant, by filing a memo dated
4.2.04 seeks permission of this
Tribunal to withdraw this O.T. as
his client is no more interested in
pursuing the matter. In view of this,
the O.T. is dismissed as withdrawn.
No costs.

Shri A.K. Basu, Senior Standing
Counsel for the respondents is
present and heard.

Vice-Chairman (A)

B.
Vice-Chairman (D)

Copies of order
may be served
to the court in
Bombay.

1
20.2.1

W. 20/2/01
S. 003